

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8270/2005

(From the judgement and order dated 04/07/2002 in CR No. 1034/1996  
& MA No. 1674/1997 of The HIGH COURT OF M.P AT JABALPUR)

STATE OF MADHYA PRADESH & ANR.

Petitioner(s)

VERSUS

BACCHA LAL & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP and prayer for interim relief  
and office report)

Date: 23/04/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE ALTAMAS KABIR

For Petitioner(s)

Mr. Siddhartha Dave,Adv.

Ms. Vibha Datta Makhija,Adv.

Mr. Dharmendra Kumar Sinha,Adv.

For Respondent(s)

Mr. B.K.Satiya,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Delay condoned.

Judgment reserved.

(Neena Verma)

Court Master

(Vijay Aggarwal)

Court Master